

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : **04/S.O./2015**

Date : **04.07.2015**

In supersession of all orders issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Mohammad Rafiq**, Judge, Rajasthan High Court Bench, Jaipur as Chairman of the Rajasthan High Court Legal Services Committee, Jaipur, as required under section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

BY ORDER


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/**3425**

Date : **04.07.2015**

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. P.S. to Hon'ble Mr. Justice Mohammad Rafiq, Judge, Rajasthan High Court Bench, Jaipur.


REGISTRAR (ADMN.)

No. : Gen/XV/06/94/**3426**

Date : **04.07.2015**

Copy also to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
03. The Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
04. Director, Rajasthan State Judicial Academy, Jodhpur.
05. The Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
06. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.
07. The Deputy Registrar (Confidential), Rajasthan High Court, Jodhpur.
08. A.O.J., General Section, Rajasthan High Court, Jodhpur.


REGISTRAR (ADMN.)